

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **09.05.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : ACI Wonderwood Products  
Vs  
Ad Mart pvt Ltd

**MAIN PETITION NUMBER** : IBA/140/2020  
**(IA/MA) APPLICATION NUMBERS**

IA(DIS)/11(CHE)2024

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**ORDER**

Present: Mr. Aravind Rajagopal, Ld. Counsel for Applicant/Liquidator.

This application has been filed seeking dissolution of the company. The Applicant is directed to file synopsis in the prescribed format for consideration of the application.

List the application for hearing on **21.06.2024**.

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**[VENKATARAMAN SUBRAMANIAM]**  
**MEMBER (TECHNICAL)**

MS

-sd-  
**[SANJIV JAIN]**  
**MEMBER (JUDICIAL)**